

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 126 OF 2018 IN  
EXECUTION PETITION NO. 01 OF 2017 IN  
APPEAL NO. 228 OF 2012**

**Dated : 4<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s SNJ Sugars & Products Ltd.**

**.... Appellant(s) /**

**Versus**

**Transmission Corporation of Andhra Pradesh Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raju Ramachandran, Sr. Adv.  
Mr. A. Sashidharan  
Mr. A. Venayagam Balan  
Ms. V. S. Lakshmi

Counsel for the Respondent(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.  
Ms. Purna Singh for R-3  
  
Mr. K. V. Mohan  
Mr. K. V. Balakrishnan for R-4

**ORDER**

List the IA for hearing on **25-10-2018**.

**(S.D. Dubey)  
Technical Member**

*tpd/js*

**(Justice Manjula Chellur )  
Chairperson**